

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

To

The Principal District & Sessions Judge,
All Districts of J&K State .

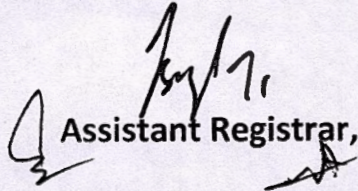
NO:- 51553/74/sts Dated :- 10-01-2019
Subject :- Information in respect of Conviction rate of 2018

Sir,

As desired, you are requested to furnish the requisite data pertaining to Conviction rate of 2018 of your court and courts subordinate to you (consolidated) as per following formate to this registry by or before 14.01.2019 by Fax NO:- 0191-2539896 so that we may able to transmit the same to the concerned authority .

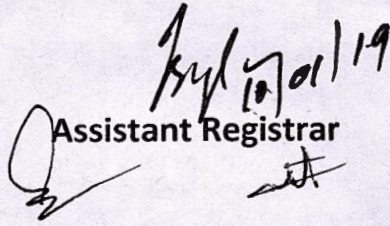
Serial No.	Conviction Rate during the year	
	2017	2018

Yours faithfully,


Assistant Registrar,

NO:- 51575/sts Dt:- 10-1-19

Copy forwarded to the Incharge N I C, High Court Wing, Jammu for uploading on High Court web site .


Assistant Registrar